

Annexure-2

Name of the corporate debtor: Hanuman Tea Co Ltd

Date of commencement of CIRP: 29th April, 2025 (order received by IRP on 17/05/2025)List of creditors as on: 9th June, 2025

List of unsecured financial creditors belonging to any class of creditors

(Amount in Rs)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amt of contingent claim	Amount of any mutual dues, that may be set-off	Amt of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amt of claim Admitted	Nature of claim	Amt covered by Guarantee	Whether related party?	% of voting share in CoC					
1	Life Insurance Corporation of India Investment – Mid Office Dept. Central Office, 6 th Floor (East Wing), “Yogakshema”, Jeevan Bima Marg, Mumbai-400021	AAACL0582H	30/05/25	35,12,25,513	93,96,400	Unsecured Financial Creditor	No	No	0.38%	Nil	Nil	Nil	34,18,29,113	Claim of Rs. 93,96,400 towards outstanding principal has been provisionally verified and claim towards interest of Rs. 34,18,29,113 has been kept under verification. The claim can be finally admitted once the required documents and clarifications are received from the respective creditor.
2.	Paradigm Finance Ltd 5H, New Road, 2 nd Floor, New Alipore, Kolkata - 700027	U65921WB1992PLC056026	28/05/25	98,69,00,000	Nil	Unsecured Financial Creditor	No	No	Nil	Nil	Nil	Nil	98,69,00,000	The claim can be finally admitted and status may change once the required documents and clarifications are received from the respective creditor.
				1,33,81,25,513	93,96,400				0.38%				1,32,87,29,113	

